

BENCH-I

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

CA.No.307/KB/2017
C.P.No. 142/2016

**Present: 1. Hon'ble Member (J) Shri Vijai Pratap Singh
2. Hon'ble Member (J) Shri Jinan K.R**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 12th January 2018, 10.30 A.M

Name of the Company		Amigo Trexim Pvt.Ltd. & Ors.		
Under Section		391 (2),394		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)		Appearing on behalf of	Signature with date

1. Mrs. Manju Bhutania, Advocate, Petitioner.
2 N. GURUMURTHY, FCA

*Sd/ Dr. Gurumurthy
12/01/2018*

O R D E R

Ld. Counsel for the petitioners made a request for adjournment. Prayer is allowed.

List it on 20/02/2018.

Sd

(Jinan K.R.)
Member (J)

Sd

(V.P.Singh)
Member (J)